

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1336
ANSWERED ON:29.11.2011
VIOLATION OF CEASEFIRE
Adsul Shri Anandrao Vithoba

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of ceasefire violations have been reported on the Indo- Pakistan border;
- (b) if so, the details of such incidents reported during each of the last three years and the current year;
- (c) the number of civilians, personnel of security forces killed/injured and compensation paid to the next of kin of the deceased due to firing on the said border during the above period;
- (d) whether the Government has taken up the matter with Pakistan recently; and
- (e) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Border Security Force (BSF) is the border guarding force along Indo-Pakistan border. However, on Line of Control (LC), BSF is deployed under Army Ops control in J&K State.

Details of ceasefire violations along the LC Sector in J&K for the last three years is as under:

Year	Total ceasefire violations
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2009	28
2010	44
2011 (till date)	45

The number of firing incidences reported and BSP personnel injured & killed along the International Border with Pakistan in the last three years and the current year are as under:

Year	No. of firing incidents	Injured	Killed
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2008	09	19	1
2009	07	17	2
2010	26	13	3
2011 (upto Oct. 2011)	10	3	3

Reportedly, 2 civilian porters were killed in cross LC firing.

Details of compensation paid to the next of kin of BSF personnel killed and injured during last three years and the current year are as under:

Year	Compensation paid (in Rs)
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2008	28,86,610/-
2009	64,05,643/-
2010	85,17,693/-
2011 (upto Oct' 2011)	29,97,495/-

(d) & (e): All incidents of cease fire violations are investigated and protests are lodged with Pakistan military authorities at appropriate level through the established mechanism of hotlines, flag meetings and meetings between the Directors General of Military Operations (DGMO) of the two countries. The issue of ceasefire violations was taken up with the Pakistan side during the Foreign Secretary level talks between India and Pakistan held in Islamabad on June 23-24, 2011.